

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 143
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

.... Applicant/petitioner

Vs.

Bhushan Power and Steel Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP

Order delivered on 06.02.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. PRADEEP R. SETHI
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the applicant :

For the respondent:

Mr. Abhinav Vasisht, Sr. Advocate with Mr. Shantanu Chaturvedi & Mr. Shreyas Gupta, Advocates
Mr. Ayush Sharma & Mr. Amit Kumar Bhattacharya, Adv.

Mr. Arjun Asthana & Ms. Sreenita Ghosh, Adv.

Mr. Bishwajit Dubey & Ms. Srideepa Bhattacharya, Adv.

Mr. Acharya ASS, Adv.

Mr. Pronoy Choudhary, Mr. Surekh Baxy & Mr. Sahil Dhawan, Adv.

Mr. Aaditya A. Pande & Mr. Muley, Adv.

Mr. Ratnanko Banerjee, Sr. Adv. with Mr. Mrinal Bharat Ram, Adv.

ORDER

The matter is part heard. List before the regular bench on 26.02.2019.

All other applications and petition to be listed on 26.02.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(PRADEEP R. SETHI)
MEMBER(TECHNICAL)